

राज्यों में निःशुल्क प्राथमिक शिक्षा

1040. श्री सिद्धेश्वर प्रसाद :
श्री शिक्षण मंत्री :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि कई राज्यों में अब भी प्राथमिक शिक्षा सर्वथा निःशुल्क नहीं है;

(ख) यदि हां, तो उन राज्यों के नाम क्या हैं और इसके कारण क्या हैं; और

(ग) सारे देश में प्राथमिक शिक्षा को निःशुल्क करने के लिये सरकार क्या कार्यवाही कर रही है ?

शिक्षा मंत्रालय में राज्य मंत्री (श्री भागवत झा आजाद) : (क) से (ग). राज्यों से प्राप्त सूचना के अनुसार, विशेष स्कूलों और पश्चिमी बंगाल के कुछ शहरी स्कूलों को छोड़ कर सारे देश में प्राथमिक शिक्षा निःशुल्क है। पश्चिमी बंगाल सरकार के अनुसार मुख्य कठिनाई पैसे की कमी की है किन्तु ऐसा बताया गया है कि एक अलग अधिनियम सरकार के विचाराधीन है जिससे कलकत्ता नगर निगम शहर में निःशुल्क अनिवार्य प्राथमिक शिक्षा लागू कर सकने में समर्थ हो सके।

Rehabilitation During the Fourth Plan

1041. Shrimati Jyotsna Chanda: Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the amount allotted for the rehabilitation of migrants and displaced persons during the Fourth Plan; and

(b) the number of new and old agriculturist families rehabilitated so far?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) A

total provision of Rs. 98.00 crores has been made in the Draft Outline of Fourth Plan for rehabilitation of displaced persons, repatriates and the development of special areas.

(b) According to information available with the Department, approximately 3.96 lakhs families of old and 21,500 families of new migrants from East Pakistan have been granted rehabilitation assistance for resettlement on land.

Administration of NEFA

1042. Shrimati Jyotsna Chanda: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that Shri Bishnuram Medhi, former Governor of Madras had submitted a memorandum to the Committee of Administrative Reforms advising it to bring NEFA under the Administration of the Assam Government; and

(b) if so, the reaction of the Central Government thereto?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) Shri Bishnuram Medhi has written a letter to the Chairman, Administrative Reforms Commission on points relating to the administration of hill areas.

(b) Does not arise, since it is for the Commission to consider Shri Medhi's letter..

Salar Jung Library

1043. Shri S. A. Agadi: Will the Minister of Education be pleased to state:

(a) whether it is a fact that the Salar Jung Library has been taken over by Government;

(b) if so, whether any inventory of the books and manuscripts has been prepared; and

(c) the particulars thereof?